

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cont. Case (Civil) No. 457 of 2021**

Shambhu Dayal Singh                      Versus                      The State of Jharkhand & Ors.

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**CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK**  
(Through Video Conferencing)

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4 / 03.9.2021      With the consent of learned counsel for the parties, let this matter be  
listed before the National Lok Adalat, which is scheduled to be held on 11.09.2021.

**(Dr. S. N. Pathak, J.)**

R.Kr.